

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1687
TO BE ANSWERED ON 27TH JULY, 2018**

PHYSIOTHERAPISTS UNDER CGHS

1687. DR. P.K. BIJU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of posts filled along with vacancies of physiotherapists under CGHS;
- (b) whether Physiotherapists Recruitment Rules are reviewed/amended for hospitals once in five years as per DoPT guidelines, if so, the details thereof;
- (c) whether the Government is providing physiotherapy services at all CGHS dispensaries to increase public accessibility and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): There is one post of Physiotherapist under CGHS which is filled up.
- (b): The Recruitment Rules for Physiotherapists for the 3 Central Government Hospitals are not reviewed once in five years.
- (c) & (d): No; since there is only one post of Physiotherapist under CGHS.

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